

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/3106/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the ¹⁶ 27 March, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. FC.XII-3/2023/51/E dated 22.03.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 28.03.2024, 01.04.2024 and 02.04.2024**, permission to avail **restricted holiday on 30.03.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 28.03.2024 till the evening of 02.04.2024**. The Counsellor, Family Court, Dhubri, in his absence, the Chief Judicial Magistrate, Dhubri, and in his absence, the in-charge CJM, Dhubri will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/3107-3108/A, dated , 27-03-2024

Copy forwarded to:

1. The Chief Judicial Magistrate, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)